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Title: Bills passed by the House of Parliament during the 2<sup>nd</sup> part of 4<sup>th</sup> Session of 14<sup>th</sup> Lok Sabha and assented to by the President.(Laid)

**12.06 hrs.**

### **ASSENT TO BILLS**

SECRETARY-GENERAL: Sir, I lay on the Table the following 15 Bills passed by the Houses of Parliament during the second part of Fourth Session of Fourteenth Lok Sabha and assented to by the President since a report was last made to the House on the 13<sup>th</sup> May, 2005:-

The Finance Bill, 2005;

The Navy (Amendment) Bill, 2005;

The Coastal Aquaculture Authority Bill, 2005;

The Code of Criminal Procedure (Amendment) Bill, 2005;

The University of Allahabad Bill, 2005;

The Bihar Value Added Tax Bill; 2005;

The Special Economic Zones Bill, 2005;

The Private Security Agencies (Regulation) Bill, 2005;

The Credit Information Companies (Regulation) Bill, 2005; and

The Hire-Purchase (Repeal) Bill, 2005.

I also lay on the Table copies, duly authenticated by the Secretary-General, Rajya Sabha, of the following 5 Bills passed by the Houses of Parliament and assented to by the President:-

The Patents (Amendment) Bill, 2005;

The Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2005;

The Prevention of Money-Laundering (Amendment) Bill, 2005;

The Weapons of Mass Destruction and their Delivery Systems (Prohibition of Unlawful Activities) Bill, 2005; and

The Right to Information Bill, 2005.

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